NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 94/(MAH)/2015 CA No. 16 & 21/2017 & 55/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

Cycus Technologies Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	. NAME	DESIGNATION	SIGNATURE
1.	Mr. Santosh Paul	Counsel	Charterile -
2.	Ms. Chaitrika Patti	Adv- for	Mark
	ilb Vidhii Partners Petitioners		
3.	Mr. Zait A	who was ine	Dag wi

ORDER

CA 55/2016 & 16,21/2017 in TCP 94/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 16.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)